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4. ME-1/096 dt.  
7-6-80 Value  
86.56 lakhs  
Original DP.  
30-11-81

Hospital-cum-  
banking-  
cum-supply  
Ship One No.

Hindock  
Engg.,  
Calcutta

The vessel was completed upto 4th stage i.e. roughly 65 per cent. However, the contract had to be cancelled on 8-6-84 at the risk and cost of the firm. Partly built ship is still in the custody of the firm.

The case has been processed in consultation with Min. of Law. The issue has been referred to arbitration and the arbitrator has been appointed.

The supplier firm have obtained payment to the extent of Rs. 56.26 lakhs towards stage payments.

#### **S.T.C. to revamp raw material allocation policy**

2848. SHRI R. M. BHOYE : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the State Trading Corporation of India (STC) recently decided to revamp its raw material allocation policy for the export-oriented sports industry in favour of small units; and

(b) if so, the details regarding the revised policy ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b). STC has sent a proposal to the Government on distribution of raw material to the sports goods industry. The proposal envisages categorisation of producing units, in terms of turnover, for allocation of raw material and better allocation for small units.

#### **Trade Collaboration Agreements with Foreign Countries**

2849. SHRI JAGANNATH PATTNAIK : Will the Minister of COMMERCE be pleased to state the nature of trade collaboration agreements entered into with foreign countries by his Ministry during the last six months ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : The Ministry of Commerce has not entered into trade collaboration agreement

with any foreign country during the last six months.

#### **Standing Group to Lay Down Policy and Guidelines in Department of Mines**

2850. SHRI JAGANNATH PATTNAIK : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether recently Government have set up a Standing Group in the Department of Mines to lay down policy and guidelines and consider other related issues; and

(b) if so, the details alongwith its composition and terms of reference as well as the programme chalked out in this regard ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) A Standing Group has been set up in the Department of Mines in regard to the indigenisation of capital goods and equipment required by the various Public Sector Undertaking under the Department.

(b) The details alongwith its composition and terms of reference etc. are given in the statements below.

#### **Statement**

#### **Composition**

(i) Secretary, Department of Mines      Chairman